

Tungabhadra Project

*1939. **Shri T. Subrahmanyam** : Will the Minister of Irrigation and Power be pleased to state :

(a) whether the workshop at the Tungabhadra Project is proposed to be handed over for management to the Ministry of Commerce and Industry; and

(b) whether any employees of the workshop have been retrenched since the 1st July, 1956?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) Yes, Sir.

(b) No, Sir.

Association of M. Ps. with Second Five Year Plan

*1940. **Shri L. N. Mishra** : Will the Minister of Planning be pleased to state :

(a) whether it is a fact that the Planning Commission have asked the State Governments to associate Members of Parliament from each State with the working of the Second Five Year Plan; and

(b) if so, the manner in which Members of Parliament have been associated?

The Deputy Minister of Planning (Shri S. N. Mishra) : (a) Yes, Sir.

(b) In most States Members of Parliament have been nominated as Members of the Blook Advisory Committee or the District Development Committee and in a number of cases on the State Planning Advisory Board or Committee.

Garividi Ferro-Manganese Factory

*1941. **Dr. Rama Rao** : Will the Minister of Planning be pleased to state :

(a) whether the Andhra Government have asked for any loan for the supply of Electric Power to Garividi (Andhra) Ferro-Manganese factory;

(b) whether the representatives of the Planning Commission visited the area and examined the request; and

(c) if so, the decisions taken by Government?

The Deputy Minister of Planning (Shri S. N. Mishra) : (a) Yes, Sir.

(b) No, but the representatives of the Planning Commission and the Ministry of Finance discussed the proposal at Kur-nool with the officers of the Andhra Government.

(c) The decisions are expected to be taken shortly.

Height of Bhakra Dam

*1943. **Sardar Iqbal Singh** : Will the Minister of Irrigation and Power be pleased to state :

(a) whether it is a fact that it has been decided to increase the total height of the Bhakra Dam to 700 ft. instead of 680 ft. as originally estimated; and

(b) if so, the reasons therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) Although the top level of the dam still remains the same as before viz. R. L. 1700, the total height of the Dam from the deepest point of the foundation will now be 700 instead of 680 ft. as originally estimated.

(b) Keeping the top of the Dam at R. L. 1700, the height of the dam according to the depth of foundations originally anticipated would have been 680 ft. Actually as the foundations were excavated, sound rock was not everywhere available at levels originally anticipated, and the foundations had to be dug deeper at certain places to reach sound rock. This was essential for technical reasons. The height of the dam from the deepest point of the foundation to the top of the dam will now be 700 feet.

Restoration of Property to Muslims

*1944. **Shri Krishnacharya Joshi** : Will the Minister of Rehabilitation be pleased to state :

(a) whether the property of Muslims, who had gone to Pakistan and who returned to India, is being restored; and

(b) if so, the total number of Muslims to whom their property was restored after partition?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : (a) and (b). Evacuee Property is being restored in accordance with the provisions of Section 16 of the Administration of Evacuee Property Act and the Rules made thereunder. Upto 31st August, 1956, 2,473 certificates for restoration of property were issued. This number does not include the certificates granted by the Punjab and Rajasthan Governments under the powers delegated to them. Restoration certificates are given to persons who never migrated to Pakistan, but whose properties had been declared as evacuee property, and also to those who returned from Pakistan in the circumstances specified in the rules. Separate figures for each of these categories are not kept.

Road Development in Pepsu

1950. **Shri Ram Krishan** : Will the Minister of Planning be pleased to state the provisions made in the Second Five Year Plan under Road Development for the Hindi speaking area of Pepsu?